

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2007
ANSWERED ON:05.12.2006
QUALITY OF SEA FOOD
Sugavanam Shri E.G.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government is monitoring the seafood processing/manufacturing units regarding compliance of prescribed standards for quality manufacturing of the products;
- (b) if so, the details thereof;
- (c) whether the Government has introduced quality logo to those products similar to that of ISI and also particularly for the marine products exported from the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

- (a) & (b) The Export Inspection Agencies and the Export Inspection Council of India monitor to ensure the effective compliance of quality standards and laid down specifications for fresh, frozen and processed fish and fishery products as per the requirements of importing countries.
- (c) & (d) A `Q` mark introduced by the EIC has to be compulsorily printed on the master cartons of export packages of fish and fishery products.
- (e) Not applicable.